## O.A. No.91 of 2004

Order dated: 06.12.2007

CORAM:

Hon'ble Dr. D.K.Sahu, Member (J) Hon'ble Shri C.R.Mohapatra, Member (A)

Ld. Govt. Advocate for the State is present. Ld. Sr. Standing Counsel for Govt. of India is not present. None appears for the applicant when it is also called for the second time.

The file reveals that on previous dates i.e. on 17.05.2006, 19.04.06, 14.02.06, 7.02.06, 31.1.06 and 25.1.06 the applicant was absent. It reveals that on the previous dates also the applicant was absent. Today also he is absent. This indicates that the applicant is no more interested to prosecute with his application.

The O.A. is dismissed for default. No order as to costs.

MEMBER (A)

MEMBER (J)